

LOK SABHA

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Friday, November 18, 1988/Kartika
27, 1910 (Saka)

*The Lok Sabha met at
Eleven of the Clock*

[MR. SPEAKER *in the Chair*]

OBITUARY REFERENCE

[*English*]

MR. SPEAKER: It is my sad duty to inform the House of the demise of Shri K. Kaiho who was a Member of the Sixth Lok Sabha during 1978-79 representing Outer Manipur Constituency of Manipur.

A teacher by profession, he was an active social and political worker. He worked zealously for the uplift and welfare of the tribals in his State.

An able parliamentarian, he took keen interest in the proceedings of the House.

Shri Kaiho passed away at Nazareth hospital in Shillong on 13th October, 1988 at the age of 55.

We deeply mourn the loss of this friend. I hope the House will join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while in memory of the deceased.

The Members then stood in silences for a short while

ORAL ANSWERS TO QUESTIONS

[*English*]

Liberalisation of Gold Policy

122. SHRI SANAT KUMAR MANDAL† :
SHRI SHARAD DIGHE:

Will the Minister of FINANCE be pleased to state:

(a) whether Government are contemplating to liberalise the gold policy;

(b) if so, the reasons therefor and the extent of liberalisation proposed:

(c) whether it is fact that most of the black-money is invested in this yellow metal; and

(d) the estimated quantity of gold and silver smuggled into the country annually and the value of gold seized during 1987 and 1988, so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA) : (a) to (d). A statement given below:

STATEMENT

(a) and (b). Following the assurance given by the Finance Minister in the Rajya Sabha on 6.5.1986 that the Government